

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Transfer Petition (Civil) No. 17 of 2021**

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Dewyani Das ----- Petitioner

Versus

Dharmendra Kumar -- --- Opp. Party

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**Through Video Conferencing**

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For the Petitioner : Mr. Vikash Kumar, Adv.

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**04/03.09.2021**      Learned counsel for the petitioner Mr. Vikash Kumar seeks permission to withdraw this petition since the opposite party has died.

In that view of the matter, the instant petition is dismissed as withdrawn.

*(Aparesh Kumar Singh, J.)*

*Shamim/*